

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**STARRED QUESTION NO.\*182  
TO BE ANSWERED ON 15.03.2022**

**IMPLEMENTATION OF PM-DAKSH YOJANA**

**\*182. SHRI ANURAG SHARMA:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government is implementing Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgarhi (PM-DAKSH) Yojana in the country;
- (b) if so, the details thereof along with its aims and objectives;
- (c) the amount of funds earmarked under the said yojana;
- (d) whether the Government has recently launched PM-DAKSH portal and PM-DAKSH mobile app, if so, the details thereof; and
- (e) the number of trained candidates benefited from the said yojana and are provided placement after assessment and certification, State/UT-wise?

**MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT**

**(DR. VIRENDRA KUMAR)**

(a) to (e): A statement is laid on the Table of the House.

\*\*\*\*\*

**Statement referred in reply to parts (a) to (e) of the Lok Sabha Starred Question No.182 for answer on 15.03.2022 raised by Shri Anurag Sharma regarding "Implementation of PM-DAKSH Yojana"**

(a) & (b): Yes Sir, Details of the scheme including its aims and objective are given at **Annexure-I**.

(c): The amount of funds earmarked under PM-DAKSH Yojana during 2020-21 and 2021-22 are Rs.44.79 crores and Rs.79.48 crores respectively

(d): PM-DAKSH Portal and PM-DAKSH Mobile App were launched by Ministry on 07.08.2021. The URL of PM-DAKSH Portal is "pmdaksh.dosje.gov.in" and Mobile App "**PM-DAKSH**" is available on Google Play Store. PM-DAKSH portal offers on-line registration for free of cost Skill Development Training Programmes. The scheme has been made trainee centric providing the facilities for (i) online registration (ii) selection of job roles (iii) selection of training institutes and (iv) place of training to trainees in PM-DAKSH portal.

(e): The number of trained candidates benefited from the said yojana and are provided placement after assessment and certification, State/UT-wise is given at **Annexure-II**.

\*\*\*\*\*

**Annexure-I referred in reply to parts (a) and (b) of Lok Sabha Starred Question No. 182 for answer on 15.03.2022 regarding Implementation of PM-DAKSH Yojana**

### **1. Background**

The Ministry of Social Justice & Empowerment (MoSJ&E), caters for empowerment of the socially, educationally and economically marginalized sections of the society including SCs, OBCs, De-notified Tribes (DNTs), EBCs, Safai Karamcharis including Waste Pickers. Most of the persons of target group are having minimal economic assets; therefore, provision of training and enhancing their competencies is essential for economic empowerment/ upliftment of these marginalized target groups. In 2020-21, Department modified the existing Scheme of Assistance to skilling for OBCs/EBCs/DNTs with inclusion of SCs and Safai karamcharis including Waste pickers and renamed it as PM-DAKSH Yojana as Central Sector Scheme, to cover 37,958 beneficiaries with an outlay of Rs.50 Crore for FY 2020-21. SFC has approved the continuation of this scheme with a target to skill around **2,71,000** SC/OBC/EBC/DNT persons, Safai Karamcharis including Waste Pickers during next five years (2021-22 to 2025-26) with a budget outlay of **Rs.450.25 crore**. The scheme is to be implemented through three Public Sector Undertakings (PSUs), of the Ministry, i.e. National Scheduled Castes Finance and Development Corporation (NSFDC), National Backward Classes Finance & Development Corporation (NBCFDC) and National Safai Karamcharis Finance & Development Corporation (NSKFDC).

### **2. Objective**

The main purpose of the scheme is to increase the skill levels of the target youth by providing for long term and short term skills, followed by settlement in employment/self- employment.

### **3. Silent Features of PM DAKSH**

**3.1 Training Institutions** : The training is provided through Government Sector training institutions and reputed institutions enabling them to take up suitable job/self-employment opportunities.

**3.2 Compliance with Common Norms**; Training programmes are organized in broad pursuance of Common Norms issued by Ministry of Skill Development and courses are National Skill Qualification Framework (NSQF) aligned. Accordingly, SSCs/TIs providing Skill Development Training Programme (SDTP) under PM-DAKSH Yojana are required to provide wage/self employment to the trained candidates to the extent of 70%.

**3.3 Age of the candidates for undergoing skill training** : Beneficiaries between the age of 18-45 years are considered for SDTP.

**3.4 Stipend to the trainees**: Stipend @ Rs 1500/- per month/candidate to SCs/Safai Karamcharis/ dependants and @ Rs.1000/- per month/ candidate to OBCs/EBCs/DNTS dependants is provided on attaining 80% & above attendance. [*Under RPL for Safai Karamcharis stipend is paid @ Rs.500/- per candidate and for RPL for Wastepickers stipend is paid @ Rs.1000/- per candidate*].

3.5 The Corporations, namely National Scheduled Caste Finance & Development Corporation (NSFDC), National Backward Classes Finance & Development Corporation (NBCFDC) & National Safai Karamcharis Finance & Development Corporation (NSKFDC) aspire to train 2.71 lakh persons from its target group over the period of 2021-22 to 2025-26, broadly in the following sub-categories:

- a. Up-skilling/Recognition of Prior Learning (RPL)
- b. Short Term Courses
- c. Entrepreneurial Development Programmes (EDP)
- d. Long Term Courses

#### 4 . Targets

Physical and Financial targets during next five years (2021-22 to 2025-26) are as per table below:-

Component	(Rs in Lakhs)											
	2021-22		2022-23		2023-24		2024-25		2025-26		Total	
	Phy. (Nos)	Fin.	Phy. (Nos)	Fin.	Phy. (Nos)	Fin.	Phy. (Nos)	Fin.	Phy. (Nos.)	Fin.	Phy. (Nos.)	Fin.
Skill Training through Corporations	49800	8019	51900	8364	53900	9247	56450	9491	58950	9904	271000	45025

\*\*\*\*

Annexure-II referred in reply to part (e) of Lok Sabha Starred Question No. 182 for answer on 15.03.2022 regarding Implementation of PM-DAKSH Yojana.

Sl. No.	State	2020-21 (Numbers commenced)	2020-21 (Number of Placement)*	2021-22 (Numbers commenced)	2021-22 (Number of Placement)*
1	Andhra Pradesh	870	215	2167	64
2	Assam	1183	265	2070	145
3	Bihar	2596	1273	3032	63
4	Chattisgarh	694	410	999	90
5	Delhi	487	177	337	0
6	Gujarat	1199	836	1783	90
7	Haryana	1137	727	964	0
8	Himachal Pradesh	319	203	898	0
9	Jammu and Kashmir	664	381	765	54
10	Jharkhand	370	134	1234	37
11	Karnataka	781	244	1389	35
12	Kerala	763	265	363	28
13	Ladakh	60	0	515	0
14	Madhya Pradesh	2764	1316	3260	193
15	Maharashtra	2567	850	1963	24
16	Manipur	241	141	516	70
17	Meghalaya	60	0	30	0
18	Odisha	736	405	1017	0
19	Puducherry	31	8	51	83
20	Punjab	1509	1075	2377	286
21	Rajasthan	1890	889	1927	147
22	Sikkim	160	129	155	0
23	Tamil Nadu	1032	757	1137	25
24	Telangana	430	100	720	44
25	Tripura	92	41	509	56
26	Uttar Pradesh	6659	2805	7798	381
27	Uttarakhand	1090	616	679	0
28	West Bengal	1713	708	3347	441
	Total	32097	14970	42002	2356

\* Placements are done after assessment and certification only

\*\*\*\*\*

- 57